

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**

**TENDER NOTIFICATION**

**ROC.NO.171/2023/STORES/Dt:23 -01-2024.**

In modification of the earlier tender notification vide ROC.No.171/2023/STORES/Dt:12-01-2024, sealed quotations are invited from the reputed firms for supply of **“100 Nos. of Computer Tables of (size 4 x 2½) with Iron stand 18 Gauge”**, on Credit basis

The intending bidders may submit their quotations in a sealed cover to the undersigned duly superscribing on the envelope **“100 Nos. of Computer Tables of (size 4 x 2½) with Iron stand 18 Gauge”**, during the office hours, between 10:30 a.m. and 5:00 p.m, at the office of the Registrar (Management) at 5<sup>th</sup> floor of Administrative Block in the High Court Premises on or before ~~27~~<sup>27</sup><sup>th</sup> January, 2024.

The intending bidders can inspect the sample available in the Stores Section before submitting the quotations and mention the basic price of the product and GST separately in the quotation and sample has to be submitted at the time of negotiations.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reasons.

**HYDERABAD**  
**DT:23 -01-2024**

  
**REGISTRAR (MANAGEMENT)**